

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, ALLAHABAD**

REGIONAL BENCH : COURT NO.I

Excise Appeal No.70524 of 2016

(Arising out of Order-in-Appeal No.GZB-EXCUS-000-APP-0332 to 0334-15 dated 04.03.2016 passed by Commissioner(Appeals), Meerut-II, Central Excise & Customs, Noida.)

Shri Rambharose Rathod, Managing Director

...Appellant

VERSUS

Commr. of Customs, Central Excise & Service Tax, Ghaziabad

.....Respondent

APPEARANCE

Shri R.Krishnan (Advocate) for the Appellant (s)

Shri Gyanendra Kumar Tripathi (Dy.Commr.) (A.R.) for the Revenue

CORAM:

HON'BLE MRS. ARCHANA WADHWA, MEMBER(JUDICIAL)

HON'BLE SHRI ANIL G. SHAKKARWAR, MEMBER(TECHNICAL)

DATE OF HEARING : 21 June 2019

DATE OF DECISION : 12 July 2019

The Appeal is allowed. For order, see order of date in Excise Appeal No.70523 of 2016.

SD/
(ARCHANA WADHWA)
MEMBER (JUDICIAL)

SD/
(ANIL G. SHAKKARWAR)
MEMBER(TECHNICAL)